DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Shri Jayant Chaudhary; absent. Shri Elamaram Kareem.

Need to withdraw the decision of removal of the leaders of Malabar Rebellion from the Dictionary of Martyrs of India's Freedom Struggle

SHRI ELAMARAM KAREEM (Kerala): Sir, the Government of India decided to remove 387 leaders of Malabar Rebellion, including its brave leaders like Variyamkunnath Kunjahammad Haji and Ali Musaliyar from the dictionary of Martyrs of India's Freedom Struggle jointly published by the Ministry of Culture and Indian Council of Historical Research (ICHR). It is an unfortunate move and is a part of the efforts to portray the Malabar Rebellion just as a revolt between two religions. India's freedom struggle is adorned with sacrifices of thousands of such valiant martyrs as recorded by our historians. There is no logic in removing these 387 leaders as they have been officially recognized as freedom fighters by the Government of Kerala. Hence, I request the Government to direct the ICHR to revert its decision to remove the 387 leaders from the list of freedom fighters from the fifth Volume of the Dictionary of Martyrs of India's Freedom Struggle. Thank you, Sir.

DR. V. SIVADASAN (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI JOHN BRITTAS (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

Need to ensure adequate supply of fertilizers to Odisha on monthly basis during the ongoing Kharif season

DR. AMAR PATNAIK (Odisha): Sir, Odisha is facing a short supply of various fertilizers during the ongoing Kharif season. Given the good amount of rainfall received in July, the agricultural operations in the State have picked up and so also the demand for various fertilizers. But the State does not have a sufficient supply of fertilizers to cater to these demands. There is a short supply of 26,586 MT of DAP; 6,275 MT of MOP and 9,365 MT of NPKS against the requirement as of 30.06.2022. Further, to date, the supply of Urea, DAP, MOP and NPKS is only 25 per cent, 16 per cent, 10 per cent and 20 per cent respectively against the planned requirement for July 2022.

Further, I would like to bring to your attention that this is not the first time that Odisha is facing an acute scarcity of fertilizers for Kharif crops. The issue has been persisting for over a decade now. During the last Kharif season, the overall supply of Urea had been 62 per cent against the allocation and 69 per cent against the agreed supply plan, while for other fertilizers, it was also 60 per cent to 74 per cent. Short supply of fertilizers adversely affects the agricultural production in the State and invites law and order situation in most of the districts.

Therefore, I urge the Government to ensure an adequate supply of fertilizers to Odisha as per monthly requirements, including the backlog of previous months to warrant smooth agricultural operations, farmers' welfare and avoid agrarian unrest. Thank you, Sir.

SHRI SUJEET KUMAR (Odisha): Sir, I associate myself with the Special Mention made by the hon. Member.